

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.08.2023

ORDER NO. 144 of 2023

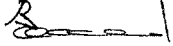
Hon'ble President is pleased to partially modify the roster order no. 104 of 2023 for **CESTAT, Chennai** on **01.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 01.09.2023 at 2:30 p.m.	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	ST/ROM/40336/2023 in ST/41736/2019 M/s. Renault Nissan Automotive India Pvt. Ltd.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar